

Annexure-4

Name of the Corporate Debtor: Nipman Easterner Industries Private Limited.; Date of Commencement of Liquidation: 08-01-2026; List of stakeholders Version 2 as on : 26.05.2026

List of operational creditors (Employees)

| S.No. | Name of Creditor | Date of Claim received | | | Details of Claims Admitted | | | | | | | | |
|-------|----------------------|------------------------|-------------------|--------------------------|------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|--|
| | | Date of receipt | Amount Claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim not admitted | Amount of Claim under Verification | Remarks, if any |
| 1 | Subhash Chard | 19/02/2026 | 1,164,196 | - | Salary, Gratuity of Employee | No | No | 0.00% | NIL | N/A | - | 1,164,196 | No Claim Form and Supporting Documents Submitted |
| 2 | Sunil Dutt | 19/02/2026 | 1,071,161 | 606,877 | Salary, Gratuity of Employee | No | No | 0.03% | NIL | N/A | 464,284 | - | Please refer to the Note provided below |
| 3 | Rakesh Dogra | 19/02/2026 | 1,342,333 | 314,792 | Salary, Gratuity of Employee | No | No | 0.02% | NIL | N/A | 1,027,541 | - | Please refer to the Note provided below |
| 4 | Amit Shrivastav | 19/02/2026 | 879,912 | 879,912 | Salary, Gratuity of Employee | No | No | 0.05% | NIL | N/A | - | - | Please refer to the Note provided below |
| 5 | Harendra Singh Tyagi | 02/02/2026 | 1,132,325 | 515,457 | Salary, Gratuity of Employee | No | No | 0.03% | NIL | N/A | 616,868 | - | Please refer to the Note provided below |
| 6 | Adithya S Kumar | 19/02/2026 | 630,386 | 496,332 | Salary, Gratuity of Employee | No | No | 0.03% | NIL | N/A | 134,054 | - | Please refer to the Note provided below |
| 7 | Birendra Kumar | 19/02/2026 | 527,540 | 244,420 | Salary, Gratuity of Employee | No | No | 0.01% | NIL | N/A | 283,120 | - | Please refer to the Note provided below |
| 8 | Jagat Narayan | 18/04/2026 | 3,413,008 | - | Salary, Gratuity of Employee | No | No | - | NIL | N/A | - | 1,164,196 | Please refer to the Note provided below |
| | TOTAL | | 10,160,861 | 3,057,790 | | | | 0.16% | - | - | 2,525,867 | 1,164,196 | |

Note :

- List of creditors is subject to revision/further verification on subsequent receipt of further information/ details/records
- Based on the limited information received by the Liquidator in the handover process from the erstwhile Resolution Professional and the information/ supporting documents submitted by the claimants along with their claims, the Liquidator understands that
- In view of the advance intimation given to all the Employees in October 2022, and giving due consideration to the general employment rule of providing one month notice period to the workmen and employees, provision for payment of one month notice
- Accordingly, the Claims submitted by the Employees for the period up till November 2022 are considered and admitted based on the supporting documents submitted along with the claim, and the claim for the subsequent period cannot be considered.

